

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Criminal Appeal (SJ) No. 285 of 2020

Shakti Giri ... Appellant

Versus

The State of Jharkhand ... Respondent

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Appellant : Mr. Shailesh Kr. Sinha

For the State : Mr. Ravi Prakash, Spl. APP

Order No. 2

Dated 24th June, 2020

Since this is not a tied-up matter, let this case go out from my List to be placed before the appropriate Bench as per the roster.

(RONGON MUKHOPADHYAY, J.)